केंद्रीय सूचना आयोग

Central Information Commission

बाबा गंगनाथ मार्ग/Baba Gangnath Marg मुनिरका/Munirka, नई दिल्ली/ New Delhi - 110067

File No. 2/6/2017/CIC/Admn

Date: 05/04/2018

OFFICE ORDER

Upon acceptance of repatriation by the Competent Authority Shri B R Khan, Sr Manager (Law) is relieved of his duties as Law Officer on Secondment in Central Information Commission w.e.f. 05.04.2018 (A/N) and placed at the disposal of his parent cadre Bank with direction to report to Union Bank of India, Asset Recovery Branch, Delhi.

(Shanti Priye Beck) Br. M'18

Joint Secretary (Admn)

- 1. Union Bank of India, Asset Recovery Branch, Delhi
- 2. Shri B R Khan, Sr Manager (Law), CIC, New Delhi
- 3. Shri Ravi Kumar Gupta, General Manager (HR), Union Bank of India, 239, Vidhan Bhavan Marg, Nariman Point, Mumbai 400 021 - for information w.r.t. your letter No.HR:CDD:722:2017 dated 12.12.2017.
- 4. PPS to CIC
- 5. PPS to ICs

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- 6. PS to Additional Secretary
- 7. PS to Registrar
- JS (Law)/JS (MR)/JS (P & B)/JS (Admn) 8.
- All Deputy Secretaries/Deputy Registrars/Designated Officers 9.
- DDO/Cash Section/RTI Cell/Legal Cell 10
- 11. Shri A K Gehlot, JS (MR) for ensuring uploading of orders on the website
- 12. Personal File/Guard File